

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-57 (PB)/2018

IN THE MATTER OF:

Bank of Maharashtra

.... Applicant/Petitioner

v.

M/s. Amrapali Leisure Valley Developers Pvt. Ltd.

.... Respondent

under Section 7

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Ajay Jain, Advocate

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate

: Mr. Apoorv Rustogi, Advocate

: Ms. Rati Tandon, Advocate

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ORDER

For order, see C.P. No(IB)-90(PB)/2017